

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:4256

ANSWERED ON:29.08.2011

BAN ON USE OF PLASTIC .

Bhagat Shri Sudarshan;Gohain Shri Rajen;Jakhar Shri Badri Ram ;Mahajan Smt. Sumitra;Meghe Shri Datta Raghobaji;Meghwal Shri Arjun Ram ;Shivanagouda Shri Shivaramagouda

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the Government has any proposal to impose a complete ban on the use of plastic bags in the country;
- (b) if so, the details thereof;
- (c) the steps taken/being taken by the Government in this regard;
- (d) whether the Government has noticed the impact on tobacco industry after the banning of use of plastics in package for packing gutkha, pan masala and tobacco in all forms; and
- (e) if so, the details thereof?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN)

(a) to (e): Ministry of Environment and Forests (MoEF) has notified the Plastic Waste (Management and Handling) Rules, 2011 (amended on 02.07.2011). Under these Rules, sachets using plastic material can not be used for storing, packing or selling gutkha, tobacco and pan masala. Further, plastic material, in any form, shall not be used for packing gutkha, pan masala and tobacco. No proposal for a complete ban on the use of plastic bags is under consideration of the Central Government.

Under these Rules, the State Pollution Control Boards or Pollution Control Committees are responsible for enforcement of provisions related to registration, manufacture and recycling and the municipal authorities are responsible for enforcement of provisions related to use, collection, segregation, transportation and disposal of plastic waste. This Ministry has requested the State Governments to review the enforcement of these Rules and take necessary action for putting in place the required implementation and monitoring arrangements for this purpose.